

<b>Nomination of cases by Hon'ble The Chief Justice on 20/07/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	W. P. - 40197/2010	Hon. Rakesh Tiwari, J.	Writ C-II Section on 20/07/2015
2	Capital Case – 4196/2010 with Capital Case – 835/2011 with Capital Case – 7426/2010 with Capital Case – 147/2013	Hon. Vikram Nath, J.	Govt. Appeal Section on 21/07/2015
3	Writ C – 38651/2012	Hon. H. G. Ramesh, J.	Writ C-II Section on 21/07/2015
4	F.A. - 270/2015 with FAFO Defective – 693/2014	Hon. Sudhir Agarwal, J. ( connected matter )	First Appeal Section on 21/07/2015
5	Writ A – 8232/2015 ( Correction Application )	Hon. Dilip Gupta, J.	Writ A-II Section on 21/07/2015
6	Crl. Contempt – 26/2006 with CAPL – 3466/2006	Hon. S. K. Gupta, J.	Contempt Section on 21/07/2015
7	W. P. - 29502/2015	Hon. Rajes Kumar, J.	Computer Fresh Section on 20/07/2015
8	W. P. - 27468/2015	Hon. Rajes Kumar, J.	Computer Fresh Section on 20/07/2015
<b>In DB as a member</b>			
9	Govt. Appeal – 8135/2006 ( Recall Application ) with Crl. Revision – 5782/2006	Hon. Raghvendra Kumar, J.	Govt. Appeal Section on 21/07/2015
10	Crl. A. - 1450/2012	Hon. Bachchoo Lal, J.	Crl. Appeal Section on 21/07/2015
<b>Bench Comprising</b>			
11	W. P. - 36611/2006 ( Recall Application )	Hon. Arun Tandon, J. and Hon. Pankaj Naqvi, J.	Writ A-II Section on 21/07/2015
<b>Hon....., J.</b>			
12	Crl. M. A. - 18856/2015 with Crl. M. A. - 3285/2013	Hon. Ramesh Sinha, J. ( with connected case )	U/S 482 Section on 20/07/2015
13	HCWP – 19842/1988	Hon. Pankaj Naqvi, J.	Writ C-II Section on 21/07/2015
14	Crl. M. A. - 14651/2015 with Crl. M. A. - 33608/2014	Hon. R. D. Khare, J. ( together with Appln ( U/S 482 ) No. 33608 of 2014 )	U/S 482 Section on 21/07/2015
15	Crl. M. A. - 12345/2015 with	Hon. Manoj Misra, J.	U/S 482 Section on 21/07/2015

	<b>Crl. M. A. - 7438/2015</b>		
<b>16</b>	<b>Crl. M. A. - 17560/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>U/S 482 Section on 21/07/2015</b>
<b>17</b>	<b>Crl. M. A. - 8202/2002</b>	<b>Hon. R. D. Khare, J.</b>	<b>U/S 482 Section on 21/07/2015</b>
<b>18</b>	<b>Crl. M. A. - 1943/2010</b>	<b>Hon. N. A. Moonis, J.</b>	<b>U/S 482 Section on 21/07/2015</b>
<b>19</b>	<b>Writ A – 23374/2008</b>	<b>Hon. Ran Vijai Singh, J.</b>	<b>Writ A-I Section on 21/07/2015</b>
<b>20</b>	<b>Writ A – 23336/2008</b>	<b>Hon. Ran Vijai Singh, J.</b>	<b>Writ A-I Section on 21/07/2015</b>
<b>21</b>	<b>Writ A – 52561/2007</b>	<b>Hon. Suneet Kumar, J.</b>	<b>Writ A-II Section on 21/07/2015</b>
<b>22</b>	<b>Writ A – 35133/2015</b>	<b>Hon. V. K. Birla, J.</b>	<b>Writ A-II Section on 21/07/2015</b>
<b>23</b>	<b>Crl. T. A. - 34/2015 with Crl. T. A. - 593/2014</b>	<b>Hon. Bharat Bhushan, J.</b>	<b>Contempt Section on 21/07/2015</b>
<b>Appropriate Court dealing with such matters</b>			
<b>24</b>	<b>FAFO – 3529/2014</b>	<b>Appropriate Court dealing with such matters</b>	<b>FAFO Section on 21/07/2015</b>
<b>25</b>	<b>Writ A – 44683/2002</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ A-II Section on 21/07/2015</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
21/07/2015